IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-73-2020

Jaideep Ree

... Petitioner

Versus

Police Inspector, In charge Canacona Police Station & Anr.

... Respondents

Shri Rohan P. Desai, Advocate for the Petitioner. Shri Sagar Dhargalkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 5 NOVEMBER 2020

P.C. :

The learned Additional Public Prosecutor seeks time to file reply.

2. Post the matter on 26.11.2020.

DAMA SESHADRI NAIDU, J.

NH